

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4538  
ANSWERED ON:29.03.2017  
Permanent Houses to Slum Dwellers  
Raj Dr. Udit

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal for regularization of lands of temples constructed on Delhi Development Authority (DDA) land in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government proposes to regularize such land and if so, the details thereof along with the time by which the land is likely to be regularized;
- (d) whether the Government proposes to provide permanent houses to slum dwellers at various locations in Delhi including Indira Camp, Vikas Puri, Delhi; and
- (e) if so, the details thereof and the time by which the permanent houses are likely to be provided?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI RAO INDERJIT SINGH)

- (a): Delhi Development Authority (DDA) has informed that it has not received any proposal for regularization of lands of temples constructed on its land in Delhi.
- (b) & (c): Do not arise.
- (d) & (e): DDA has informed that it is implementing in-situ redevelopment and rehabilitation projects at Kathputli Colony, Jailorwala Bagh, Ashok Vihar & Kalkaji Bhumiheen Camp, where permanent houses will be allotted to the identified Jhuggi Jhopri (JJ) dwellers of these colonies. At present there is no proposal for relocation of JJ Basti Indira Nagar Camp, Vikas Puri.

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